

rate of bus fare has been introduced in Tripura recently;

(b) if so, whether this rate is followed by the Bus Owners' Association of Tripura; and

(c) if not, what steps are being taken to execute the decision regarding the new rate of bus fare of the Government in Tripura?

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) to (c). The Tripura Administration proposed to introduce reduced rate of bus fares from the 15th August, 1962. The Tripura Motor Owners' Association represented against the proposed reduction. The objection of the Association was rejected by the Chief Commissioner, Tripura, at a meeting held on 6th November, 1962. The Administration now propose to introduce the revised fares from the last week of November, 1962.

#### **Chandrapur Colony**

**594. Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that distribution of land among the inmates of Chandrapur colony (Dharmanagar), Tripura has not been properly made;

(b) whether it is a fact that for readjustment or redistribution of land in the said Colony, a non-official committee of three members was formed a few years back at the instance of the Deputy Director, Rehabilitation Department, Tripura; and

(c) if so, what were the suggestions of such Committee and what was the reaction of Government towards these suggestions; if any?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) No. The land originally acquired for rehabilitation of refugees was properly distributed. But some of the allottees who received

rehabilitation loans left the Colony and settled elsewhere, and some non-allottees occupied a good portion of the land unauthorisedly, some occupying more and some less.

(b) Yes.

(c) The Committee tentatively decided that the land in the Colony be reallocated at the rate of ten 'gandas' per family excluding the non-refugee occupants, who should vacate the land in their possession and that some of the inmates should be shifted to the newly acquired land at some distance from this Colony. But due to some disagreement amongst its members, the Committee did not submit any formal report or suggestions to the Administration. The Committee has since ceased to function.

The Tripura Administration propose to give effect to the two tentative decisions of the said Committee and allot land to the deserving families after the Cadastral Survey of the Dharmanagar Sub-Division is completed and the quantum of Khas land is known.

#### **Shipping Freight Rates**

**595. Shri P. R. Chakraverti:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have urged on the shipping companies to regularise all discriminating freight rates in the interests of the country's export trade;

(b) whether the India-U.K. continental Conference has appointed a sub-committee to examine the question of introducing separate tariff from India to Middle East destination, and if so, with what results;

(c) whether arrangements have been made for mutual consultations between trade interests and shipping lines and also Government whenever the question of revision in freight rates arises; and